

NATIONAL COMPANY LAW TRIBUNAL
COURT ROOM NO. 1,
MUMBAI BENCH

Item No. 12

C.P. (IB)/762(MB)2023

CORAM:

SH. PRABHAT KUMAR JUSTICE VIRENDRASINGH BISHT (Retd.)
HON'BLE MEMBER (TECHNICAL) HON'BLE MEMBER (JUDICIAL)

ORDER SHEET OF THE HEARING ON 30.10.2023

NAME OF THE PARTIES: **MERU CHEM PRIVATE LIMITED V/s**
MAHARASHTRA BIO FERTILISERS
(INDIA) PRIVATE LIMITED

Section 9 of the Insolvency & Bankruptcy Code, 2016

ORDER

1. Ms. Simran Singh, Advocate appeared for the Petitioner.
2. Ms. Shreya Parikh, Advocate appeared for the Respondent.
3. Both Counsel mutually seeks adjournment on the ground of settlement.
4. List this matter on **06.12.2023** for further consideration.

Sd/-

PRABHAT KUMAR
MEMBER (TECHNICAL)

Sd/-

JUSTICE VIRENDRASINGH BISHT
MEMBER (JUDICIAL)

Sapna